

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No.12 of 2003

Allahabad this the 10th day of January, 2003

Hon'ble Mrs.Meera Chhibber, Member (J)

Mahesh Pal, aged about 30 years, S/o Late Shri Ramlal,
R/o Mohalla Purana Dak Khana, P.O. Gandhi Nagar,
District Basti.

Applicant

By Advocate Shri K.C. Sinha

Versus

1. Union of India through Secretary, Government of India, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi.
2. Chief Post Master, General, U.P.Circle, Lucknow.
3. Post Master General, Gorakhpur Division, Gorakhpur.

Respondents

By Advocate Shri N.C. Nishad

O R D E R (Oral)

By Hon'ble Mrs.Meera Chhibber, Member (J)

The grievance of the applicant in this case is that his father who was working as Group'D' had died on 13.12.1997 while in harness leaving behind 4 sons and whatever was due as a terminal benefits was divided amongst the four sons. Thereafter applicant moved an application for compassionate appointment on 03.07.98 (page-12) but since no reply was given by the respondents, he filed another

application on 28.12.1998 (page-15), but till date the respondents have not even disposed off the application nor given the appointment to the applicant. He has therefore, sought a direction to the respondents to take a decision on the representations dated 03.07.1998 and 28.12.1998.

2. Counsel for the respondents-Sri N.C.Nishad was seeking time to file the counter-reply, but I do not think it is necessary in the present facts and circumstances of the case as all that applicant is seeking ^{is} that the respondents ^{be} ~~should~~ be given a direction to take atleast a decision on the applications submitted by him. Accordingly, the O.A. is disposed off at the admission stage itself by giving a direction to the respondents to consider the applications made by the applicant and pass a reasoned and detailed order within a period of 3 months from the date of receipt of a copy of this order under intimation to the applicant. No order as to costs.



Member (J)

/M.M./